

Name of Corporate Debtor: **M/s Delta Iron & Steel Company Private Limited**: Liquidation Commencement date: **27.07.2023** List of Creditors as on: **09.10.2023****List of Secured Financial Creditors (Other than financial creditors belonging to any class of creditor)**

S.No.	Name of Creditors	Details of Claims Received		Details of claims admitted					Amount of contingent claim	Amount of any mutual dues, that may setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by guarantee	Whether Related party?	% of voting share in Coc					
1	Canara Bank	29.08.2023	2,015,644,340.00	2,015,644,340.00	Secured	-	No	23.26	-	-	-	-	Updated claim received during Liquidation.
2	Union Bank of India	30.08.2023	642,102,644.00	642,102,644.00	Secured	-	No	7.41	-	-	-	-	Updated claim received during Liquidation.
3	Bank of Maharashtra	27.06.2022	488,333,683.00	488,333,683.00	Secured		No	5.63					Claim submitted during CIRP In accordance with IBBI notification [IBBI/2022-23/GN/REG094] dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
<b>Total</b>			<b>3146080667.00</b>	<b>3146080667.00</b>		<b>0.00</b>		<b>36.30</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	